

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3933  
ANSWERED ON:19.12.2011  
DEVELOPMENT OF AQUATIC LIFE  
Solanki Shri Makhansingh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received proposals from various State Governments for sustainable development of aquatic life in fresh water in the Country;
- (b) if so, the details thereof, State-wise including Madhya Pradesh; and
- (c) the details of amount sanctioned by the Government in this regard, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Financial and technical assistance is provided by the Government to the States under the centrally sponsored scheme-Integrated Development of Wildlife Habitats for various activities concerning conservation and development of wildlife and its habitats in the Protected Areas. State Governments, including the State of Madhya Pradesh have submitted proposals for financial assistance under this scheme during the current financial year. State-wise details of projects sanctioned under the scheme during the current financial year 2011-12 are as below:

S.No Name of the States Amount Sanctioned  
(Rs. in lakhs)

1 Andaman & Nicobar 134.83  
Island

2. Chhattisgarh 327.212

3. Haryana 43.59

4. Himachal Pradesh 236.31

5. Jammu & Kashmir 439.068

6. Karnataka 339.584

7. Kerala 873.16
8. Mizoram 106.121
9. Orissa 343.69
10. Rajasthan 348.92
11. Sikkim 132.699
12. Tamil Nadu 195.53
13. Uttar Pradesh 313.48
14. Uttarakhand 219.266
15. Madhya Pradesh 525.75
16. Jharkhand 83.66
17. Maharashtra 407.365
18. West Bengal 147.35
19. Chandigarh 24.98
20. Meghalaya 43.81

Total 5286.375